

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5534  
ANSWERED ON:30.04.2013  
REPORT OF R R SUB GROUP  
Naranbhai Shri Kachhadia

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has examined/verified the Action Taken Report of the Government of Maharashtra on the decision taken by the Resettlement and Rehabilitation (R&R) Sub-Group of the Narmada Control Authority to consider clearance for further raising the height of the Sardar Sarovar Dam;
- (b) if so, the details and the outcome thereof;
- (c) if not, the reasons for delay in the matter; and
- (d) the time by which a decision is likely to be taken in the matter?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (d) The Grievance Redressal Authority, Maharashtra in their opinion dated 8.8.2012 had pointed out certain deficiencies with regard to R&R work in that State. The Government of Maharashtra has, subsequently, vide their letter dated 17.1.2013 submitted an Action Taken Report (ATR) in the matter. A Committee has been constituted to verify the ATR to assess the ground reality. The Committee has been asked to submit its report by 10th May, 2013. A decision in the matter can be taken after receipt of the report of the said committee.